

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION No. 2132  
ANSWERED ON 12<sup>TH</sup> FEBRUARY, 2026**

**REPAIR WORKS IN ANDHRA PRADESH UNDER CRIF**

**2132. SHRI BALASHOWRY VALLABHANENI:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Ministry has received any request(s) from the Government of Andhra Pradesh for construction and/or repair of roads in the State under Central Road and Infrastructure Fund Scheme during the last three years and the current year, year-wise;**
- (b) if so, the details thereof, National Highway-wise and district-wise;**
- (c) whether the Ministry has sent any list to the State Government for prioritizing the projects for sanction under Central Road and Infrastructure Fund (CRIF) and if so, the details thereof; and**
- (d) the details of works that have been undertaken, completed and are in progress during the last three years and the current year, year-wise and NH-wise in Andhra Pradesh?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a)to(d) Government in the Ministry of Road Transport & Highways is primarily responsible for development and maintenance of National Highways (NHs). Additionally, Government takes up**

development and maintenance of State Roads as per the criteria under the amended CRIF Act, 2000, which provides for finalization of the list of projects prioritized by State Governments / UTs within the framework of PM Gati Shakti National Master Plan, being the guiding principle for identification, sanction and implementation of Projects. Administrative Approval, Technical Approval and Financial Sanction of projects of the approved list is given by concerned State Governments/ UTs, with permissible excess cost of upto 10 percentage over approved cost. Further responsibility for Project implementation lies with the concerned State / UT Government, with Project monitoring and quality control of works to be done at State/UT level at regular intervals ensuring timely completion of works.

Year-wise details of CRIF Works approved in the State of Andhra Pradesh during the last three years and current year and their present status of completion are given below:

Year	Works Approved			Works Completed			Works in Progress		
	Nos	Length (in km)	Amount (Rs. in Cr.)	Nos	Length (in km)	Amount (Rs. in Cr.)	Nos	Length (in km)	Amount (Rs. in Cr.)
2022-2023	17	224	390.30	8	116	204.30	9	108	186.00
2023-2024	9	62	482.84	2	29	57.00	7	33	425.84
2024-2025	1	1	98.00	-	-	-	1	1	98.00
2025-2026	1	21	49.00	-	-	-	1	21	49.00

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